

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-563 (ND)/ 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: KEI Industries Ltd. Vs. Ultra-Mega Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Ms. Pooja Vohra, Advocate

For the Respondent: Mr. Rehan Sharma, Advocate

ORDER

Ld. Counsel for the Respondent submits that the reply has been filed with the Registry only yesterday. Copy has not been received by the Ld. Counsel for the Petitioner. The same is being handed over to her in Court today.

Be listed for final arguments on 24th January, 2018. ✓

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)